

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 314

IA-3127/2024

In

IB-455(ND)/2019

IN THE MATTER OF:

Punjab National Bank

Vs

Shivansh Diamond Pvt Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 18.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manohar Malik & Ms. Astha Gumber, Advs.

For the Respondent : Mr. Sunil Chaudhary, Advocate in IA-3127.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-3127/2024:-

Learned Counsel appears for the Applicant. Learned Counsel appearing for the Punjab National Bank/Respondent has submitted that the issue shall be resolved within a period of two weeks and seeks an adjournment.

List the matter on **14.08.2024**.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**